

By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 136 /A

From :- Shri Mridul Kumar Kalita
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Pijush Pratim Bairagi ,
Chief Judicial Magistrate,
Kamrup (M), Guwahati

Dated Guwahati, the 15th January, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter dated 07.01.2019

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail Home LTC for the block period of 2018-2021, along with your wife Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati, and two minor daughters, for your journey to your home district Sivasagar, by the shortest possible route, as per existing Rules.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 137-139 /A dated 10/01/19

Copy to:-

- ✓ 1. The District & Sessions Judge, Kamrup (M), Guwahati for information.
2. The Principal Accountant General, (A&E), Assam, Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.


REGISTRAR (VIGILANCE)